NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05 .12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/125/10/HDB/2017
NAME OF THE COMPANY	Bank Of Bahrain & Kuwait Limited
NAME OF THE PETITIONER(S)	Neutrion Power Systems
NAME OF THE RESPONDENT(S)	Bank Of Bahrain & Kuwait Limited
UNDER-SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
v. K. Sarik	Counsel	9908011272	Sig Of

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.V.K.Sajith, Learned Counsel for Petitioner and Mr.VVSN Raju along with Mr.DVAS Ravi Prasad, Learned Counsels for Respondent.

At the request of both the Counsels, case is posted to 19.12.2017.

Member (T)

Member (J)

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